

1	2	3	4
High fertility and irrigated conditions	Wheat	H1 1544	Madhya Pradesh, Rajasthan, (Kota and Udaipur divisions) and Gujarat
Quality protein single-cross hybrids	Maize	QPM-Hybrid HQPM7	Andhra Pradesh, Karnataka, Tamil Nadu and Maharashtra
Early maturing and quality protein	Maize	QPM Vivek 9	Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Andhra Pradesh
Dual purpose and tolerant to grain mold diseases	Sorghum	CSH 25	Maharashtra, Andhra Pradesh, Madhya Pradesh, Karnataka and Gujarat

Central Agriculture Services

2301. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Sixth Pay Commission has reaffirmed the recommendation of Fifth Pay Commission for creation of Central Agriculture Services;

(b) whether the recommendation has been accepted by Government;

(c) if so, the action taken by Government so far and the current status of creation of Central Agriculture Services; and

(d) if not, the reasons therefor and the time required to create Central Agriculture Services?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):
(a) No, Sir.

(b) to (d) The recommendations of the Fifth Central Pay Commission for the constitution of a Central Agriculture Service was examined by the Government but it was not found feasible for various reasons. The Sixth Central Pay Commission has however, not reaffirmed the recommendation of the Fifth Central Pay Commission.

Allocation to RKVY

2302. SHRI PENUMALLI MADHU: Will the Minister of AGRICULTURE be pleased to state:

(a) the contribution of Rashtriya Krishi Vikas Yojana (RKVY) in the overall agriculture growth in the country;

(b) whether RKVY has been allocated less than 33 per cent of money in the first three years of total funds earmarked for the Eleventh Five Year Plan; and

(c) if so, how Government is expected to achieve the intended objectives with such a meagre allocation?